

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

111. IA/2014/2024 C.P. (IB)/971(MB)2020

IN THE MATTER OF

Srei Equipment Finance Limited

... Petitioner

Vs

M/s. Muktar Infrastructure India Pvt Ltd

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 30.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Ashwini Chindarkar (VC)

For the Respondent:

ORDER

IA 2014 of 2024- This is an application filed for placing on record the 6th Progress Report. The Report is taken on record. Accordingly, the IA is **allowed** and **disposed of**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/